

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 21.08.2019 (WEDNESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private Ltd & Ors.	Siddhesh Kotwal	Shakul R. Ghatule

For Orders

2.	I.A No. 2567 of 2019 in Comp. App. (AT) No. 84 of 2019	Centennial Projects Pvt Ltd & Anr. Vs. Piyush Periwal & Ors.	Ranvir Singh	Abhijit Sarkar-R4
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For Hearing (Part Heard)

3.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	Roopali Singh, S. Basu, Aishwarya Modi
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For Hearing

4.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2
5.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt Ltd & Ors.	M.Pretham	Saransh Jain
6.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad
7.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad

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By Order
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Registrar